

### **Fixation of Minimum Price of Natural Rubber**

3378. SHRI GEORGE MATHEW: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have fixed the minimum price of natural rubber taking into consideration the cost of production incurred by small growers; and

(b) if not, whether Government propose to fix a new fair minimum price from 1st of April 1978 in order to do justice to the small growers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) (a). Yes, Sir.

(b) The revised minimum price of rubber notified on 6th August, 1977 is for the period upto the end of March, 1978. The position will, however, be reviewed before 31st March, 1978.

### **Export of surplus Natural Rubber through S.T.C.**

3379. SHRI GEORGE MATHEW: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what is the quantity of natural rubber that is remaining excess in the market till the end of October 31st, 1977;

(b) whether Government have issued directions to the S.T.C. to export all the surplus natural rubber; and

(c) will the Government of India allow export of rubber without limitation, through all possible export sources?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) The quantity of surplus natural rubber in the country at the end of 1977-78 is estimated to be around 12,000 tonnes.

The actual figures of excess rubber at the end of October, 1977 are not yet available.

(b) and (c). So far export of rubber is allowed only through S.T.C. During 1977-78, S.T.C. has been authorised to export a quantity of 5,000 tons rubber in the first instance. Proposal for authorising export of a further quantity of rubber by S.T.C. is under consideration.

### **Aerodrome near "Thekkady" in Kerala**

3380. SHRI GEORGE MATHEW: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Government of India have plans to open a small Aerodrome near "Thekkady" in Idukki district of Kerala, which is a tourist paradise; and

(b) if so, when will work start on the project?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOTAM KAUSHIK): (a) No sir.

(b) In view of (a) above question does not arise.

### **Foreign Exchange earned by Keralites Working Abroad**

3381. SHRI GEORGE MATHEW: Will the Minister of FINANCE be pleased to state:

(a) the amount of foreign exchange earned by Keralites working abroad in the financial year 1976-77; and

(b) whether the Government of India propose to allow Kerala Government to use the above foreign exchange to set up industries in Kerala with foreign collaboration?

THE MINISTER OF FINANCE AND REVENUE & BANKING (SHRI H. M. PATEL): (a) There are no reliable data giving the State-wise distribution of foreign exchange earnings remitted by Indians working abroad.

(b) No, Sir. Proposals for foreign collaboration are examined on merit regardless of the fact whether foreign exchange has been remitted or received by residents of a particular State.

**लेक पैलेस होटल उदयपुर, द्वारा अर्जित विदेशी मुद्रा**

3383. श्री लालजी भाई : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) लेक पैलेस होटल, उदयपुर ने वर्ष 1975-76 और 1976-77 के दौरान पर्यटकों से कितनी विदेशी मुद्रा अर्जित की; और

(ख) क्या होटल के प्रबंधक इस बारे में सरकार के सभी नियमों का पालन करते हैं ?

**पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) :** (क) उदयपुर स्थित लेक पैलेस होटल एक निजी क्षेत्र का होटल है। परन्तु होटल द्वारा अर्जित विदेशी मुद्रा की राशि, जैसे कि होटल के प्रबंधक वर्ग ने रिपोर्ट दी है, 1975-76 तथा 1976-77 के दौरान क्रमशः 27.33 लाख रुपए तथा 54.73 लाख रुपए थी।

(ख) पर्यटन विभाग को इस बात की कोई जानकारी नहीं है कि होटल ने इस संबंध में किन्हीं सरकारी नियमों का उल्लंघन किया है।

**Discontentment prevailing among Employees of Lake Palace Hotel, Udaipur**

3384. SHRI LALJI BHAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the discontentment prevailing among the employees of the Lake Palace Hotel, Udaipur is having adverse effect on foreign tourists; and

(b) if so, the action being taken by Government to establish cordial relations between the employees and the management?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOTAM KAUSHIK): (a) The Lake Palace Hotel, Udaipur is a privately owned and managed hotel. However, discontentment amongst employees has not been brought to the notice of this Ministry. The question of any adverse effect on foreign tourists does not therefore, arise.

(b) Does not arise.

**लेक पैलेस होटल उदयपुर, के किराये में वृद्धि**

3385. श्री लालजी भाई : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) गत वर्ष लेक पैलेस होटल, उदयपुर ने किस सीमा तक अपने किराये में वृद्धि की है;

(ख) इस वृद्धि के मुख्य कारण क्या हैं; और

(ग) क्या उसी अनुपात में कर्मचारियों के वेतन में भी वृद्धि की गई है ?

**पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) :** (क) उदयपुर के लेक पैलेस होटल ने पिछले एक साल में अपना किराया (टैरिफ) नहीं बढ़ाया है।

(ख) और (ग). प्रश्न नहीं उठता।

**Liberalisation of Policy for Import of Dry Fruits**

3386. SHRI. L. L. KAPOOR:  
SHRI K. PRADHANI:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that policy for import of dry fruits has been liberalised in 1977-78 Import Trade Control if so, details thereof;